developments and steps being taken by Government to start a dialogue utilising this favourable situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Even though terrorist violence has continued at a high level, there is a perceptible qualitative change in the situation and in the mood of the people, who appear to be fed up with the continuing mindless violence and the activities of the militants. The effort of the Government is to consolidate on this situation, so that conditions can be created for reactivation of the political process and the democratic institutions, even as sustained pressure is being maintained on the elements. Towards the above end, discussions are being held on a continuing basis with representatives of political groups at the national and State level. Government arc not averse to talking with any person or group who is willing to cooperate and contribute towards the restoration of normalcy and peace in the State.

Privatisation of Police Force

7784. SHRI SATISH PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have approved the privatisation of Police Force in some States, if so, what arc the norms adopted for such privatisation;

(b) which States have been permitted to raise such force;

(c) whether it is a fact that members of such police force have been issued identity cards through local police officials;

(d) whether it is also fact that a large number of ami social elements is now holding Police authorisation; and

(c) what powers arc delegated to the private police force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) (a) to (e) No Sir. 'Police' is a State subject. As such, the question of the Central Government approving privatisation of police forces in States does not arise. The Central Government is also not aware of any State Government taking up such a proposal, issuing identity cards etc.

जम्मू-कश्मीर निवासियों का हिमाचल प्रदेश पलायन

7785. श्रीमती सुषमा स्वराजः
श्री ओ॰पी॰ कोहलीः

क्या गृह मंत्री यह बताने की कृपा करेंगे किः

(क) क्या यह सच है कि जम्मू-कश्मीर राज्य में डोडा जिले के सैकड़ों वास्तवकि निवासियों ने आतंकवादियों के भय से अपने घरबार छोड़ दिये हैं और हिमाचल प्रदेश में शरण लेनी पड़ी है;

(ख) यदि हां, तो डोडा जिले से पलायन कर चुके परिवारों की कुल संख्या कितनी है और हिमाचल प्रदेश के किस भाग में वे बसाये गये हैं;

(ग) क्या यह भी सच है कि इन शरणार्थियों के आकस्मिक आगमन की वजह से हिमाचल प्रदेश सरकार ने केन्द्रीय सरकार से वित्तीय सहायता मांगी है;

(घ) यदि हां, तो केन्द्रीय सरकार ने राज्य सरकार को अब तक सहायता के रूप में कितनी धनराशि प्रदान की है; और

(ङ) इन शरणार्थियों को आवास आदि प्रदान करने के लिये किये गये प्रबंधों का ब्यौरा क्या है?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट) (क) से (ङ) प्राप्त सूचना के अनुसार, दिनांक 19.5.1994 को तहसील मण्डोह (डोडा) में गोहा गांव के ग्रामवासियों द्वारा एक बदमाश व्यक्ति और एक उग्रवादी को मारे जाने के फलस्वरूप उग्रवादियों द्वारा बदला लिए जाने के लिए आक्रमण किए जाने के भय से डोडा जिले से 114 परिवार हिमाचल प्रदेश के सीमावर्ती चम्बा जिले में प्रवास कर गए। चम्बा जिले के सनवाल और माकन गांवों में प्रवासियों को टैंटों में ठहराया गया है।

इस प्रवास को ध्यान में रखते हुए राज्य सरकार से वित्तीय सहायता हेतु कोई प्रस्ताव प्राप्त नहीं हुआ है।